

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-524
CP-08/241-242/ND/2024

IN THE MATTER OF:

Jamilar Rahman

.....Applicant

Vs.

M/s. Jindus Specialty Chemicals Pvt. Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 01.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Prateek Chauhan, Adv.

For the Respondent :

ORDER

Ld. Counsel on behalf of the Petitioner is present and submitted that he needs time to file an application for amendment in the prayer clause. Time prayed for is granted. List the matter on **12.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)